

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 224**  
**(IB)-1045(ND)2020**

**IN THE MATTER OF:**

**M/s. Rhydburg Pharmaceuticals Ltd.   ... Applicant/Petitioner**  
**Versus**  
**Sanyog Healthcare Limited.           ...           Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 05.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

Mr. Siddharth Chechani, Advocate for Respondent,

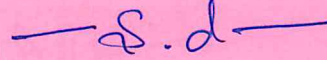
**ORDER**

On the request of the Learned Counsel for the Applicant, one week time is granted to file the rejoinder. No further adjournment will be granted.

List the matter for final hearing on 02.02.2021.



**L.N. GUPTA**  
**MEMBER (T)**



**ABNI RANJAN KUMAR SINHA**  
**MEMBER (J)**